

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 209
ANSWERED ON 02.02.2021

PANCHAYATI RAJ GRANTS

209. SHRI VINAYAK RAUT:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that Panchayati Raj grants under various schemes of the Government are not being released to State of Maharashtra in time during the last four years and in the current year;
(b) if so, the details thereof;
(c) the details of grants released under various schemes to the State of Maharashtra during the last four years, year-wise and scheme-wise; and
(d) the details of expenditure incurred, year-wise?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) to (d) The Ministry under the erstwhile scheme of Capacity Building- Panchayat Sashaktikaran Abhiyan (CB-PSA) implemented during the year 2016-17 & 2017-18 and ongoing scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented w.e.f. 2018-19 funds have been released to State of Maharashtra. Year-wise details of funds released & utilized by the State of Maharashtra during the last four years and in current year are as under:

Detail of fund released & utilized by the State of Maharashtra under the scheme CB-PSA	
Year	Fund Released
2016-17	Rs.21.17 crore
2017-18	Rs.44.53 crore
Cumulative release since 2012-13 to 2017-18	Rs.188.12 crore
Cumulative utilization against the total fund released since 2012-13 to 2017-18 is Rs 139.14 crore	

Year-wise detail of fund released & utilized by the State of Maharashtra in RGSA scheme from 2018-19 to 2020-21				
Year	Opening Balance	Fund Released	Total Available fund	Fund Utilized
2018-19	Rs.48.98 crore	Rs. 11.54 crore	Rs. 60.52 crore	Rs. 26.44 crore
2019-20	Rs. 34.08 crore	Rs. 8.44 crore	Rs. 42.52 crore	Rs. 37.29 crore
2020-21	Rs. 5.23 crore	Rs. 66.76 crore	Rs. 71.99 crore	-
